

MR. SPEAKER: It is not on Question No. 202.

MAJOR GENERAL BHUVAN CHANDRA KHANDURI, AVSM (Garhwal): Sir, I entirely agree with what Prof. Kurien has said and I also add that Sanskrit is the most scientific language in the world today from even the computer point of view.

[Translation]

Sir, my question pertains to Nepal. The Minister has said that no formal agreement has been signed with Nepal so far. As the honourable member has expressed his feelings that we should try to promote Sanskrit and popularise Ayurvedic system of medicine in other countries also. Nepal and India are the only countries in the world who have got these things in legacy. Do you think that now we should go for a formal agreement on these subjects with Nepal. If so, then what are you doing in this regard and if not, the reasons for not realising its necessity?

SHRI JASWANT SINGH: Mr. Speaker Sir, our Ministry is of this view that formal agreements are needed only when there is any decline in the existing relations. India and Nepal have got age old cultural relations. These relations are more stronger than what can be under a formal agreement. And our Ministry is of this view that a formal agreement will help to strengthen the relations to some extent ...*(Interruptions)*

[English]

MAJOR GENERAL BHUVAN CHANDRA KHANDURI, AVSM: But that will also give an indication to other countries in the world. It is not only a matter between India and Nepal. Why I am asking this is because it will give a message and official sanction will certainly have some sanctity.

[Translation]

SHRI JASWANT SINGH: As regards other countries are concerned I have already said that the Ministry of External Affairs would certainly consider what can be done in this regard in other countries...*(Interruptions)*

[English]

SHRI T.R. BAALU: Sir, it is unfortunate on the part of the Government to promote only Sanskrit. It is a dead

language...*(Interruptions)* ... When you are promoting Sanskrit, why cannot you promote other languages also? It is unfortunate on the part of the Government to do so...*(Interruptions)*

MR. SPEAKER: Now, we may take up Question No. 202. Shri Shanti Lal Chaplot.

SHRI SHARAD PAWAR: Sir, since Question Nos. 202 and 203 relate to irrigation projects and irrigation capacity, it would be more helpful if you take both the Questions simultaneously.

MR. SPEAKER: All right. Question Nos. 202 and 203 may be taken up together.

[Translation]

Pending Irrigation Projects

*202. SHRI SHANTILAL CHAPLOT:
SHRI BALIRAM KASHYAP:

Will the PRIME MINISTER be pleased to state:

- (a) the details of irrigation projects of several States awaiting clearance of the Union Government as on date, State-wise;
- (b) the details of proposals submitted by each State Government and the number out of them accorded sanction during each of the last three years, State-wise;
- (c) the details of funds earmarked and released to each State to undertake these projects; and
- (d) the details of major and medium irrigation projects which are under construction in the country at present and the number out of them likely to be completed during the Ninth Five Year Plan period. Project-wise and State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL): (a) to (d) A statement is laid on the Table of the House.

Statement*(a) Number of Irrigation Projects awaiting clearance of the Union are as under:—*

Sl.No.	States	Projects under examination/ Compliance awaited from States Govts.		Projects cleared by Technical Advisory Committee (TAC) subject to certain observations and/or clearance from Min. of Environment & Forests		Total
		Major	Medium	Major	Medium	
1	2	3	4	5	6	7
1.	Andhra Pradesh	1	1	7	2	11
2.	Assam	—	2	1	1	4
3.	Bihar	4	—	4	1	9
4.	Gujarat	—	1	1	—	2
5.	Haryana	4	1	1	—	6
6.	Himachal Pradesh	1	—	—	2	3
7.	Jammu & Kashmir	—	16	—	—	16
8.	Karnataka	4	1	—	—	5
9.	Kerala	1	1	1	—	3
10.	Madhya Pradesh	2	—	7	—	9
11.	Maharashtra	5	15	10	10	40
12.	Manipur	—	1	1	—	2

1	2	3	4	5	6	7
13.	Meghalaya	—	—	—	—	—
14	Nagaland	—	—	—	1	1
15	Orissa	4	3	3	3	13
16	Punjab	3	1	1	—	5
17	Rajasthan	4	1	1	4	10
18	Sikkim	—	—	—	—	—
19	Tamil Nadu	1	1	—	—	2
20	Tripura	—	—	—	—	—
21	Uttar Pradesh	4	—	7	—	11
22	West Bengal	1	—	—	—	1
23	Arunachal Pradesh	—	—	—	—	—
24	Goa, Daman & Diu	—	—	—	—	—
Grand Total		39	45	45	24	153

(b) Details of irrigation projects approved by the Planning Commission since January 1996 are given at Annexure-I.

(c) State-wise details of expenditure/outlay during the last three years (since 1995-96) as submitted by the State Governments to the Planning Commission are given in the Annexure-II.

(d) State-wise details of ongoing Irrigation Projects are given at Annexure-III. The completion of projects is linked with the availability of funds and priority attached to them by the State Governments. The State Governments are advised to concentrate on ongoing projects for early completion and not to take up new projects to avoid thin spreading of available resources.

Annexure-I*Details of Irrigation Projects approved by Planning Commission since January, 1996*

Sl. No.	Name of the Project Major/Medium	State	Estt. Cost (Rs. Cr.)	Benefits in Th. Ha.	Date of approval
1	2	3	4	5	6
1.	Modern of K.C. Canal (Major)	Andhra Pradesh	674.29	110.482	16.4.98
2.	Modernisation of Yamuna Irrigation Canal (Major)	Assam	60.27	28.286	17.12.97
3.	Sone Canal Modernisation Ph.I (Major)	Bihar	235.93	48.600	7.7.98
4.	Karjan Irrigation (Reservoir) Project (Major)	Gujarat	186.37	77.546	23.9.96
5.	Goma Irrigation Project (Medium)	Gujarat	47.59	7.039	30.12.97
6.	Shah Nehar Irrigation Project (Major)	H.P.	143.32	24.760	21.2.97
7.	Modernisation of Ranbir Canal (Major)	J. & K.	84.40	49.418	21.5.98
8.	Sindh Ph-II (Major)	M.P.	510.94	162.10	17.3.98
9.	Upper Beda (Major)	M.P.	89.51	13.365	10.9.98
10.	Bargi Diversion Project (Major)	M.P.	1101.23	376.514	6.7.98
11.	Bordahagaon Irrigation Project (Medium)	Maharashtra	16.27	2.220	10.11.96
12.	Wan Irrigation Scheme (Major)	Maharashtra	46.85	19.197	15.4.97
13.	Upper Mana Irrigation Project (Medium)	Maharashtra	26.19	8.280	15.4.97

1	2	3	4	5	6
14.	Benetura Irrigation Project (Medium)	Maharashtra	12.12	2.293	25.2.97
15.	Bagha Lali Irrigation Project (Medium)	Orissa	45.44	6.050	21.5.96
16.	Rangali Irrigation L.B.C. (Major)	Orissa	705.15	177.652	14.7.97
17.	Lower Indra Irrigation Project (Major)	Orissa	211.70	38.87	4.2.99
18.	Narmada Canal Project (Major)	Rajasthan	467.53	73.00	23.1.96
19.	Bisalpur Drinking Water cum Irrigation Project (Major)	Rajasthan	309.07	49.89	16.12.97
20.	Modernisation of Gambhir Irrigation Project (Medium)	Rajasthan	11.76	9.60	16.12.97
21.	Sukli Irrigation Project (Medium)	Rajasthan	18.698	3.89	10.12.97
22.	Bandi Sendra Irrigation Project (Medium)	Rajasthan	13.041	4.09	10.12.97
23.	Indira Gandhi Nehar Project Stage-II	Rajasthan	1398.91	859.115	11.3.98
24.	Manu Irrigation Project (Medium)	Tripura	33.28	7.580	2.8.98
25.	Inreasing Capacity of Zamania P.C. (Major)	U.P.	39.81	41.700	2.9.96
26.	Gunta Dam (Medium)	U.P.	18.41	3.578	18.6.97
27.	Jarauli P.C. (Major)	U.P.	47.92	397.48	23.3.98

Annexure II

*State-wise Actual Expenditure during the year 1995-96 and outlay during 1996-97
& 1997-98 for Major & Medium Irrigation*

(Rs. Crores)

Sl. No.	State	Actual Exp. for the year 1995-96	Revised approved outlay for the year 1996-97	Approved outlay for the year 1997-98
1	2	3	4	5
1.	Andhra Pradesh	537.71	514.88	712.67
2.	Arunachal Pradesh	0.48	0.94	0.49
3.	Assam	23.83	22.00	21.46
4.	Bihar	179.75	192.68	366.23
5.	Goa	30.28	31.00	35.80
6.	Gujarat	651.96	1063.19	1187.63
7.	Haryana	99.55	201.29	329.69
8.	Himachal Pradesh	3.43	3.22	10.00
9.	Jammu & Kashmir	19.06	17.11	39.60
10.	Karnataka	681.26	975.89	1023.44
11.	Kerala	146.56	130.00	148.10
12.	Madhya Pradesh	316.67	297.58	262.61
13.	Maharashtra	1153.82	642.89	2245.02

1	2	3	4	5
14.	Manipur	33.37	32.21	50.00
15.	Meghalaya	1.86	1.50	1.50
16.	Mizoram	0.02	0.00	0.05
17.	Nagaland	0.30	0.30	0.80
18.	Orissa	195.09	327.74	585.60
19.	Punjab	69.38	75.94	76.98
20.	Rajasthan	291.05	287.79	374.19
21.	Sikkim	0.00	0.00	0.00
22.	Tamil Nadu	52.86	186.16	257.55
23.	Tripura	4.19	5.49	6.98
24.	Uttar Pradesh	373.00	415.66	470.00
25.	West Bengal	105.80	100.00	155.00
<hr/> Total States		4971.28	5525.36	8361.40
<hr/> Total UTs		1.23	1.46	1.52
<hr/> Total States & UTs		4972.51	5526.82	8362.92

Annexure III

Sl. No.	State	No. of ongoing major projects during IXth Plan	Latest Estd. costs (Rs.cr.)	Cum. Exptr. upto end of VIIIth Plan (Rs. Cr.) (Antd.)	No. of ongoing medium projects during IXth Plan	Latest Estd. cost (Rs. Cr.)	Cum. Exp. upto end of VIIIth Plan (Rs. Cr.) (Antd.)	Remark
1	2	3	4	5	6	7	8	9
1.	Andhra Pradesh	12	10130.44	4754.95	20	623.34	323.51	*I.S. Project
2.	Arunachal Pradesh	—	—	—	—	—	—	
3.	Assam	4	432.82	211.48	9	155.92	99.72	
4.	Bihar	15(-1)*	7365.53	2105.27	29	1065.18	429.37	
5.	Goa	2(-1)*	678.59	258.65	1	40.00	2.40	
6.	Gujarat	9	23300.92	6522.47	9	337.53	260.02	
7.	Haryana	5	1013.51	725.67	NIL	—	—	
8.	Himachal Pradesh	1	150.78	7.47	1	11.30	11.26	
9.	Jammu & Kashmir	1	151.18	122.84	9	223.55	55.88	
10.	Karnataka	14	11190.19	5131.64	15	943.67	510.72	
11.	Kerala	7	1879.50	942.41	5	478.93	150.56	
12.	Madhya Pradesh	25(-2)*	10729.55	3131.15	32	1012.09	733.15	
13.	Maharashtra	36	12958.17	5374.43	66	2076.06	1021.98	
14.	Manipur	2	491.65	225.85	2	66.58	56.50	
15.	Meghalaya	NIL	—	—	1	17.81	8.14	

1	2	3	4	5	6	7	8	9
16.	Mizoram	NIL	—	—	NIL	—	—	—
17.	Nagaland	1	111.02	2.95	NIL	—	—	—
18.	Orissa	6(—1)*	4953.85	1156.55	10	499.95	410.23	
19.	Punjab	1(—1)*	3379.53	2704.53	1	88.49	0.20	
20.	Rajasthan	8(—2)*	4692.81	2346.01	6	240.24	12.22	
21.	Sikkim	NIL	—	—	NIL	—	—	—
22.	Tamil Nadu	NIL	—	—	2	103.75	29.53	
23.	Tripura	NIL	—	—	3	154.00	92.96	
24.	Uttar Pradesh	19(—1)*	7539.44	3339.74	2	54.81	39.99	
25.	West Bengal	4(—1)*	2037.41	938.83	17	90.42	60.78	
Total		172	103186.89	39003.29	240	8283.62	4424.12	
		—10*						
		162						

* Deduction for Inter State Projects counted more than once.

Irrigation Capacity

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*203. SHRI KANTILAL BHURIA:
SHRI ARVIND KAMBLE:

Will the PRIME MINISTER be pleased to state:

(a) the percentage of irrigated land in the country as on date, State-wise;

(b) the details of the States which are lagging behind in achieving the national average of irrigation capacity;

(c) the steps taken/proposed to be taken by the Government to bridge the gap during the Ninth Five Year Plan period; and

(d) the extent to which the additional irrigation facility is likely to be provided in the said States particularly in